

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:GWALIOR**Civil Contempt Petition No.202/00068/2018**
(in O.A. No.202/188/2016)

Gwalior, this Thursday, the 16th day of May, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Devendra Kumar Sood S/o Late V.N. Sood Aged 64 years (Approx) Retired Senior Divisional Accounts Officer, Office of the Executive Engineer, Rajghat, Regulatory Division No.9 Datia (MP) 475661 Resident of 517 A Civil Lines Gwalior Road, SBI ATM Jhansi UP 284001 Mob. 09415401619 Landline 0510-2330504
-Petitioner

(By Advocate-**Shri B.S. Kushwaha**)

V e r s u s

Union of India Through

1. Shri Rajiv Mehrishi, The comptroller and Auditor General of India, Pocket 9-B Deendayal Upadhyay Marg, New Delhi 110124
2. Smt. Priya Parikh IAAS, The Deputy Accountant General O/o The Accountant General (A&E)-I Madhya Pradesh Bhopal 462011
3. Shri Jaydeep Shah, IAAS The Accountant General (A&E)-II, Madhya Pradesh Gwalior 474002
4. Shri Dr. Shakuntla Dev, Chief Controller (Pensions) for pay and accounts Officer, Central Pension Accounting Office, Trikoot Bhikaji Cama Place, New Delhi 110066
5. Shri Madan Kumar, IAS, Collector Datia, (MP) 475661
6. Shri Narayan Prasad Batham, The Executive Engineer Rajghat Regulatory Division No.9 Datia (MP) 475661
7. Shri Brijmohan Trivedi The Treasury Officer, Datia (MP) 475661
- Respondents
(By Advocate-**Shri J.P. Saxena for respondents No.1 to 3**)

O R D E R (Oral)
By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner for non compliance of order dated 11.07.2017 passed in Original Application No.202/00188/2016.

2. Learned counsel for the respondents/contemnors submitted that the respondents/contemnors have already complied with the order of this Tribunal.

3. Learned counsel for the petitioner agrees with the submission made by the learned counsel for the respondents/contemnors.

4. In view of the submissions made by learned counsel for both the parties, this Contempt Petition is hereby closed. Notices issued to the respondents are discharged.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member